

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.03.2019.**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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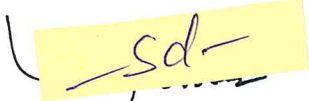
Present:	Mr. Shailendra Singh, Mr. Arush Kumar, Advocates for the Petitioner.
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ORDER

Ld. counsel for the applicant states that the report with regard to the warrant issued against the two Directors are awaited.

Mr. Kapil Verma, Auditor for the Company is present in person. Let all be considered for further directions on 16.04.2019.

The Contempt notice 6/ND/2019 is filed by the RP. Ld. Auditor states that he has received the copy. Let the reply be filed by the Auditor on/before the next date of hearing on 16.04.2019.


(Dr. V.K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)